COMPETITION APPELLATE TRIBUNAL

Dated: 05 December, 2016

NOTICE

Take Notice that the matter listed for hearing on **06-12-2016** will now be taken up on the date indicated below:-

S.No.	Case No.	Name of the parties	Date of hearing	Next date of hearing
1.	RTPE No. 323/1996	SMT. SHOBHA RANI JAIN	06-12-2016	07-12-2016
		VERSUS		
		DELHI DEVELOPMENT AUTHORITY		

(Court Master)